

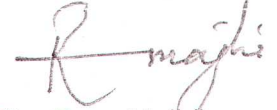
F.No.No.01/69/12/26/2016-O&M/183
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

Dated 22nd June, 2016

O&M INSTRUCTION No. 01/2016

Subject: Inclusion of Chandauli District in Jurisdiction of RA Varanasi in Appendix-1A of HBP.

With the approval of competent authority it has been decided that District of Chandauli will come under the territorial jurisdiction of Office of Joint DGFT Varanasi.



(Tika Ram Majhi)

Deputy Director General of Foreign Trade

To

1. All officers/Sections of DGFT.
2. Zonal offices/Regional offices of DGFT.
- ✓ 3. EDI for updating DGFT Website.
4. Copy to PS to DGFT.

(Issued from file No. 01/69/12/26/2016-O&M)